

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:3419  
ANSWERED ON:12.12.2014  
13TH FINANCE COMMISSION  
Jayavardhan Dr. Jayakumar

**Will the Minister of FINANCE be pleased to state:**

- (a) the amount sanctioned and released under the 13th Finance Commission under general performance grant under the various heads including from 2011-12 to 2014-15 and amount actually given;
- (b) the reasons for delay , if any, in giving grant, State – wise;
- (c) whether any time frame had been fixed in this regard; and
- (d) if so, the details and compliance status thereof, State wise?

**Answer**

MINISTER OF STATE FOR FINANCE (SHRI JAYANT SINHA)

(a)to (d) The 13th Finance Commission (FC XIII) recommended Rs. 29,826 crore for Performance Grant for Panchayati Raj Institutions (PRIs) & Urban Local Bodies (ULB) and Rs. 559 crore for " Special Areas" for its award period 2010-2015. The States are entitled to the Performance grants annually, within a time frame of four years i.e. 2011-12 to 2014-15, upon fulfillment of conditionalities prescribed by the FC XIII by the end of fiscal year to be eligible for the grant in succeeding fiscal year. Central Monitoring Committees (CMC) constituted in the Ministry of Panchayati Raj for PRIs and in the Ministry of Urban Development for ULBs examines the eligibility of each State and accordingly recommend release of these grants to eligible States for a particular fiscal year. On the basis of the recommendations of CMC, fulfillment of all conditions and furnishing of utilisation certificates for the previous instalment drawn, performance grant due up to 2013-14 has been released to the eligible States. Total Performance grant amounting to Rs. 17,444.10 crore for PRIs and ULBs and Rs. 326.16 crore for "Special Areas" has been released as on 09/12/2014.